

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 492/MP/2020**

- Subject : Petition under Section 79(1)(c), Section 79(1)(d), Section 79(1)(f) and Section 79(1)(k) of the Electricity Act, 2003 for adjudication of dispute arising out of the action of Power Grid Corporation of India limited in relation to Bill-3 raised in contravention of Regulation 11 of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 read with Billing, Collection, Disbursement (BCD) Procedure and inter-alia, seeking declaration that the Petitioner is entitled for complete off set of charges in Bill-1 as well as Bill-3, in the event of the quantum of transmission corridor availed by the Petitioner in any region is, for the corresponding period, equal to or more than the target region LTA quantum and for refund of monthly POC charges paid under Bill-3.
- Date of Hearing : 23.6.2022
- Coram : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner : DB Power Limited (DBPL)
- Respondent : Power Grid Corporation of India Limited (PGCIL)
- Parties Present : Shri Sanjay Sen, Sr. Advocate, DBPL  
Shri Hemant Singh, Advocate, DBPL  
Shri Lakshyajit Singh Bagdwal, Advocate, DBPL  
Ms. Supriya Rastogi, Advocate, DBPL  
Ms. Suparna Srivastava, Advocate, PGCIL  
Shri Tushar Mathur, Advocate, PGCIL  
Ms. Soumya Singh, Advocate, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing.

2. During the course of hearing, learned senior counsel for the Petitioner and the learned counsel for the Respondent, PGCIL made detailed submissions in the matter and reiterated the submissions made in the pleadings.
3. Considering the request of the learned senior counsel and learned counsel for the parties, the Commission permitted the Petitioner and the Respondent to file their written submissions, if any, within period of two weeks with copy to each other.
4. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**